

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-67/2022/7015 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lohit Kumar Saikia,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the 20<sup>th</sup> August, 2022.

Sub: **Casual leave .**

Ref:- Your letter No. DJSV/STDR/F-87/2022/4461, dtd. 17.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.08.2022 along with station leave permission, from the evening of 26.08.2022 till the morning of 31.08.2022**, has been granted. The Addl. District & Sessions Judge, FTC, Sivasagar and in his absence the Addl Sessions cum Special Judge, POCSO, Sivasagar and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-67/2022/7016 /A, dated 20.08.2022**

Copy to:

1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**